

WRIT PETITION (CONT. CASE (CIVIL)

FILING NUMBER: 2774/2020

SHIVANAND JHA : PETITIONER

Vs

THE STATE OF JHARKHAND AND ANR : RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Nomenclature on index, synopsis, cause title page and elsewhere may be mentioned as cont. case (civil).
2. Synopsis may be filed.
3. Statement regarding 'cause of action' may be mentioned by S/A.
4. Annex 2 to 4 may be certified to be true.
5. Annex 3 may be marked on respective page of annex.
6. F/C or T/C of page no. 12 may be given.

Saket Kumar Singh
17/06/2020.